

Action Taken Report in compliance to the order dated 05.04.2024 passed by the Hon'ble NGT in OA No. 345/2024 titled Rang Lal v/s Aditya Industries.

Brief Background

The Complainant Sh. Rang Lal, Village Rampur Jattan, P.O Kala Amb, Tehsil Nahan, Distt. Sirmaur, H.P registered an online complaint through CM Seva Sankalp Portal of State Govt. vide complaint no. 923469 dated 13.12.2023 against M/s Aditya Industries, Village Rampur Jattan, P.O. Kala Amb, Tehsil Nahan, Distt. Sirmaur, H.P w.r.t. noise pollution caused by aforementioned unit.

Further Sh. Rang Lal submitted a letter petition to Hon'ble NGT, which has been registered as Original Application No. 345/2024 titled as Rang Lal vs Aditya Industries and vide order dated 05.04.2024 following directions have been issued-

"...We are of the view that HPPCB is required to duly look into the grievance of the Applicant and if the industrial unit in question is violating the environmental norms, then adequate appropriate steps are required to be taken to prevent it.

Hence, we dispose of the OA directing the Member Secretary, HPPCB to duly consider the grievance and take appropriate remedial action within a period of two months and submit action taken report before the Registrar General of the Tribunal by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. If found necessary, the matter will be listed for consideration before the Bench."

Action Taken by HPSPCB:

In reference to the afore-said complaint and in compliance to the directions issued by Hon'ble NGT, the inspection of the unit in question was conducted on 30.12.2023, 07.03.2024, 21.03.2024, 12.04.2024 and 03.05.2024 by the officials of Regional Office, Paonta Sahib, HPSPCB in presence of the complainant/applicant and representatives of the unit. The detailed action taken report in this matter is as follows:-

In reference to the complaint received through CM Seva Sankalp online portal, the inspection of the unit was carried out by JEE-1, HPSPCB Paonta Sahib on 30.12.2023 along with the complainant/applicant i.e. Sh. Ranglal Chaudhary and the

unit's representative i.e. Sh. Surinder Jain. The unit in question i.e. **M/s Aditya Industries, Rampur Jattan, Kala Amb** is engaged in manufacturing of MS Ingots/Billets and Rolled Products/MS Bars. The detailed inspection of the unit is attached herewith as **Annexure-1**. The complainant's house is at a distance of approximately 80-100 m from the unit. It was observed that, the part of area of the unit was open towards the house of complainant, which was required to be covered.

The noise monitoring at the boundary wall of unit was also carried out on 30.12.2023 by the official of State Board in the presence of complainant and representative of unit. The results are tabulated as below:-

Data Sheet for Ambient Noise Monitoring of M/s Aditya Industries, Rampur Jattan, Kala Amb, Tehsil Nahan, Distt. Sirmaur,H.P.

Location:- On the boundary wall of M/s Aditya Industries, Rampur Jattan, Kala Amb.		Area Category:- Not notified	Date- 30.12.2023
When the unit is non operational			
Sr. No	Time Duration	dB(A) Leq	
1	1150 Hr to 1220 Hr	66	
2	1230 Hr to 1300 Hr	68	
3	1320 Hr to 1350 Hr	70	
	Average	68	
When the unit is operational			
Sr. No	Time Duration	dB(A) Leq	
1	1400 Hr to 1430 Hr	69	
2	14:40 Hr to 1510 Hr	73	
3	1520 Hr to 1600 Hr	71	
	Average	71	

The avg. ambient noise level (day time) was observed **68 dB(A)** when the unit was non-operational and avg. noise level was observed **71dB(A)** when the unit was operational. The area where the unit is located is neither a notified residential area nor a notified commercial or industrial area, however, it is pertinent to mention here that the aforementioned unit is also surrounded by other industrial establishments and a kutchra (unmettled) road is located adjacent to the unit where vehicles are continuously plying. Further, the unit is also near the national highway, where continuous plying of vehicles can be observed throughout the day and night. It is

further submitted that during the noise monitoring, plying of vehicles on kutchra road and national highway and other industrial units/establishments were operational.

As observed above, the average ambient noise level (day time) was observed to be **68 dB(A)** even when the unit was non-operational and the average noise level when the unit was operational was observed to be **71dB(A)**. As a precautionary measure, directions were issued to the unit to provide noise insulation and completely cover the open area so as to provide relief to the complainant/applicant.

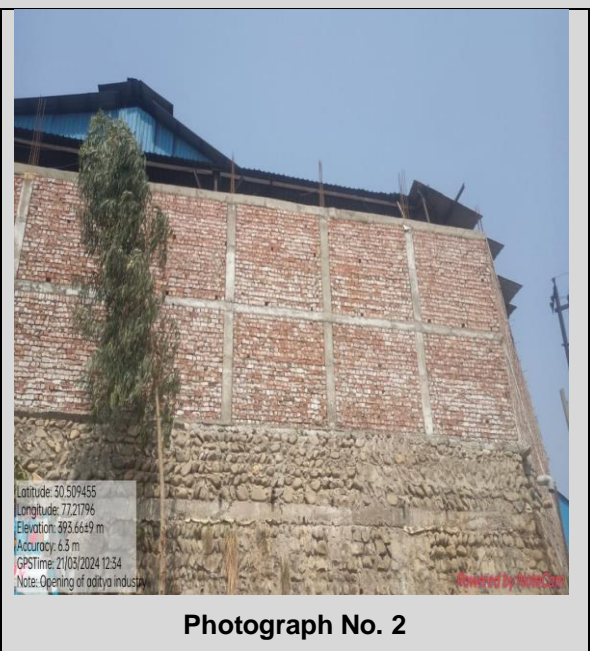
Thereafter, the site was again inspected on 07.03.2024 by Asstt Env. Engineer, Kala Amb, HPSPCB in presence of Sh Ranglal Chaudhary (complainant) and unit owner Sh. Surender Jain. It was observed that, in compliance to the directions issued by the State PCB, the unit had started construction work of brick wall. It was stressed upon by the complainant that the unit should cover the wall completely by providing brick wall/structure. The unit's representative requested further time to complete the remaining work.

The site was again inspected on 21.03.2024 by JEE-II, HPSPCB, Paonta Sahib along with complainant Sh. Rang Lal and representative of unit Sh. Lakshmi Chand Kaushal. It was observed that, the work of covering of open area towards complainant's house was under process. Approximately, 80% of the work of providing brick wall was found completed. The representative of the unit further requested time period of 30 days to completely cover the remaining open area; same was agreed by the complainant.

Photographs of the inspection conducted on 21.03.2024:



Photograph No. 1



Photograph No. 2



Photograph No. 3



Photograph No. 4

Photograph No. 1 to 4 shows status of inspection of M/s Aditya Industry along with complainant and unit's representative on 21.03.2024.

In order to verify the compliance to the directions issued by the State PCB and the Hon'ble NGT vide order dated 05.04.2024, the unit was again inspected by official of the State PCB on 12.04.2024 and 03.05.2024. As per the latest inspection, it was observed that, the unit has completely covered the open area towards complainant house with brick wall and metal sheets. Photographs are attached herewith.



Photograph No. 5



Photograph No. 6

Photograph No. 5 and 6 shows status of status of M/s Aditya Industry as on 12.04.2024



Photograph No. 7



Photograph No. 8



Photograph No. 9



Photograph No. 10

Photograph No. 07 to 10 shows latest status of M/s Aditya Industries as on 03.05.2024

Further, after the steps taken/compliance done by the unit, a 24 hours noise monitoring was carried out on 02.07.2024 to 03.07.2024 at the back side of boundary wall of the unit, in the presence of complainant Sh. Ranglal Chaudhary and Sh. Luxmi Chand Kaushal, representatives of M/s Aditya Industries, Rampur Jattan, Kala Amb, Tehsil Nahan, Distt. Sirmaur. Photographs are attached herewith.



Photograph No. 15



Photograph No. 16



Photograph No. 17



Photograph No. 18



Photograph No. 19



Photograph No. 20

Photograph No. 15 to 20 shows status of 24 hours noise monitoring of M/s Aditya Industries along with complainant on 02.07.2024 to 03.07.2024



Photograph No. 21



Photograph No. 22

Photograph No. 21 and 22 shows status of vehicle plying during noise monitoring of M/s Aditya Industries along with complainant on 02.07.2024 to 03.07.2024

The results of 24 hours noise monitoring are tabulated as below:-

Location: Back side boundary wall of M/s Aditya Industries, Rampur Jattan, Kala Amb		Date- 02.07.2024 to 03.07.2024.
Day Time		
Sr. No	Time Duration	dB(A) Leq
1	06: 00 AM to 10:00 PM	68.7
Night Time		
1	10:00 PM to 06: 00 AM	60.4

The results of ambient air w.r.t noise, indicates average noise level for day time (06:00 am to 10:00 pm) **68.7 dB(A)** and for night time (10:00 pm to 06:00 am) avg value was **60.4dB(A)**. The Noise monitoring report is attached herewith as **Annexure- 2**.

During the monitoring, it was observed that there is continuous plying of trolley mounted tractors, LMV and heavy loaded trucks on kutchra/unmettled road adjacent to the monitoring location and other industrial unit adjacent to the monitoring locations were operational.

As observed above, the unit has complied with the directions and has completely covered the open area towards complainant house with brick wall and metal sheets. Further, the unit is being regularly monitored by the State PCB from time to time.



**Regional Officer,
HPSPCB, Paonta Sahib.**

Annexure-1

1.	Name & Complete Address of the Industry	:	M/s Aditya Industries, Village Rampur Jattan, P.O Kala Amb, Tehsil Nahan, Distt. Sirmaur, H.P GPS Location : 30.51100, 77.21876
	Name of the Contact person with Mobile and Email ID	:	Sanjay Jain (Occupier)- 98160-75099 email: works@jaibharatsteel.com
2	Date of commissioning of the Unit	:	2005
3	Type of Industrial Sector	:	Steel and steel products using various furnaces like blast furnace /open hearth furnace/ induction furnace / arc furnace / submerged arc furnace / basic oxygen furnace /hot rolling reheated furnace
4	Status of Operation	:	In Operation : Yes
5	Product –wise Raw Material Consumption in TPA	:	1. MS Scrap/Sponge- 106800 MTPA 2. MS Ingots/Billets- 17700 MTPA
6	Product –wise Manufacturing Capacity in TPA (As per Consents)	:	1. MS Ingots/Billets- 86400 MTPA 2. Rolled Products/MS Bar- 103680 MTPA
7	Product –wise present production in TPD	:	1. MS Ingots/Billets- 86400 MTPA 2. Rolled Products/MS Bar- 103680 MTPA Copy of last Renewal of Consent to Operate granted to the unit is attached herewith as Annexure-I
8	Status of validity of Consents and Authorization		
9	Consent under Water Act, 1974	:	Renewal of Consent under Water Act, 1974 issued on 23.11.2023 is valid till 31.03.2027
10	Consent under Air Act, 1981	:	Renewal of Consent under Air Act, 1981 issued on 23.11.2023 is valid till 31.03.2027.
11	Authorization issued under Hazardous and Other Waste (M&TM) Rules, 2016 as amended.	:	Authorization under Hazardous and Other Waste (M&TM) Rules, 2016 as amended vide authorization no. SIR-251 valid till 31.03.2029. Copy is attached herewith as Annexure-II
12	Sources of Water Intake	:	Water Tanker+ Department of Industries Connection
13	Water Consumption (in Kilo Liters per Day)	:	28 KLD
14	Waste Water Generation (in Kilo Liters per Day)	:	Domestic:-4.5 KLD
15	Details of Waste Water Treatment Facilities	:	<ul style="list-style-type: none"> The water is used for cooling activities and same is being recycled in the process. For the treatment of waste water from manpower. The unit has provided STP of capacity 30 KLD
16	Installed Capacity in KLD	:	STP- 30 KLD

17	As observed during the visit, STP is having unit operations such as	:	<ul style="list-style-type: none"> The STP provided by the unit for treatment of sewage consists of primary, biological and tertiary treatment i.e. activated carbon filter and pressure sand filter. The treated water is reused within the unit for cooling and gardening activities.
18	Mode of treated and untreated effluent discharge disposal as observed during visit	:	<p>Total treated waste water generation from STP : 4.5 KLD Total 4.5 KLD treated waste water generated within unit for gardening and cooling purpose. The process water used for cooling is recycled.</p>
19	Analysis results of the actual sample collected from STP outlet/Stack during the visit.	:	<p>The sample of final outlet of STP was collected on 28.11.2023. The analysis results of the collected sample vide report No: 11150293/W-10514 dated 20.12.2023 indicates parameters within prescribed limit. Annexure-III</p> <p>The sample of Stack emission was collected on 07.10.2023. The analysis results of the collected sample vide Report No: 10848699/A-9802 dated 21.10.2023 indicates parameters within prescribed limit. Annexure-IV</p>
20	Main observations made during the visit (mainly covering the aspects such as commissioning date of the unit, raw material used, products manufactured with quantities, validity of consents, authorization, main raw materials used, manufacturing capacity with present production details, sources of raw water consumption, waste water generation (domestic and industrial), work zone area conditions, ETP condition, ETP Sludge generation quantity, ETP Sludge storage condition, mode of ETP sludge treatment and its final disposal, Compliance to the treated effluent discharge norms as per analysis results of the samples collected during the visit, mode of disposal of treated effluent, housekeeping condition, and any other relevant issues).	:	<ol style="list-style-type: none"> The unit is in the name & style of M/s Aditya Industries, and is located at Village Rampur Jattan, P.O Kala Amb, Tehsil Nahan, Distt. Sirmaur, H.P. The HP OCMMS IDs of the units is 12767. The unit has been kept under the Orange- Large Category and classified under the type- 2063-Steel and steel products using various furnaces like blast furnace /open hearth furnace/ induction furnace / arc furnace / submerged arc furnace / basic oxygen furnace /hot rolling reheated furnace as defined by the Central Pollution Control Board. The unit is engaged in manufacturing of MS Ingots/Billets @86400 MTPA and Rolled Products/MS Bar@103680 MTPA by using raw materials 1. MS Scrap/Sponge @ 106800 MTPA and MS Ingots/Billets @17700 MTPA. The unit had been granted approval of setting up the installation of induction furnace and rolling mill and manufacturing of steel roll products at KalaAmb, Distt, Sirmaur, H.P by Director of Industries vide letter No.Ind.Dev.F.(34)Regn.(L & M)-247-2003 dated 07.12.2004 and commencement of commercial production certificate vide Department of Industries, Sirmaur letter No.304 dated 20.04.2006. The consent to Establish under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention &Control of Pollution) Act, 1981 granted to the unit vide HPSPCB Head Office Shimla letter No.14245-49 dated 16.11.2004 and same has been renewed time to time by State Board. Renewal of consent to Operate under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention &Control of Pollution) Act, is valid till 31.03.2027. Copy of latest RCOP is already attached as Annexure-I Authorization under Hazardous and Other Waste (M&TM) Rules, 2016 as amended is valid till 31.03.2029. Copy of same is already attached as Annexure-II The Environment Clearance for expansion of manufacturing capacity of MS Ingots/Billets – 21,600 MTPA to 86, 400 MTPA and Rolled Products- 36,000 MTPA to 1,03,680 MTPA has been granted to the unit from Ministry of Environment, Forest and Climate Change dated 28.02.2020. Copy is attached herewith as Annexure-V

			<p>9. To meet the daily water requirement for process and domestic needs, the unit has provided DIC connection along with water tanker facility.</p> <p>10. The water is used for cooling purpose in the unit which is being recycled back in the process. The waste water arising from 160 nos manpower, the unit has provided Sewage Treatment plant of capacity 30 KLD comprising of physical, biological and tertiary treatment in the form of Pressure sand filter and activated sand filter. The treated water approximately 4.5 KLD is used for gardening and cooling purpose.</p> <p>11. The unit has installed 2 nos, induction furnaces of capacity 12 Ton per batch each. The unit has provided separate side suction hoods on both induction furnaces. The exhaust is further connected with one cyclone followed by one bag house (400 bag filters). The exhaust from 2nd furnace is connected with one spark arrestor followed by one bag house (400 bag filters). The both exhaust are further connected with common stack of height 30 meters. The unit has also installed one Continuous Casting Machine (CCM) of 2 Strand CCM (4/7 m radius). The sample of stack emission was collected on 07.10.2023. The analysis results vide Report No: 10848699/A-9802 dated 21.10.2023 indicates parameters within prescribed limits. Copy of analysis results is already attached as Annexure-IV. The unit has not provided reheating furnace.</p> <p>12. The slag generated from the unit is disposed of to M/s J.B Rolling, Trilokpur Road, Kala Amb, Distt. Sirmaur, H.P. for further processing. The mill scale/iron dust generated from the unit is disposed of to M/s Maha Laxmi Impex for further processing.</p>
21	Any other relevant issues	:	<p>The Complainant Sh. Rang Lal, Village Rampur Jattan, P.O Kala Amb, Tehsil Nahan, Distt. Sirmaur, H.P registered an online complaint through CM Seva Sankalp Portal of State Govt. vide complaint no. 923469 dated 13.12.2023 against M/s Aditya Industries, Village Rampur Jattan, P.O Kala Amb, Tehsil Nahan, Distt. Sirmaur, H.P w.r.t noise pollution caused by aforementioned unit.</p> <p>In this context, the unit has been inspected by official of State Board and directions were accordingly issued to the unit and compliance has been ensured.</p>